NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

19. CP/46(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.06.2024**

Name of the Party: Madhukar Sanjeeva Shetty
Vs
Gajalee Coastal Foods Private Limited

Section 213, 241(1), 242(4) of Companies Act, 2013

ORDER

1. Ld. Counsel for the Petitioner present (the attendance not marked in the attendance sheet/ chat box). Adv. Prachi Wazalwar a/w Adv. Arusha Bapat for Respondent no. 2 & 4 present through physical mode.
2. Post this matter on **05.09.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)